

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No. 319/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company	Arun Kumar jain-Vs-Flower Dealcom Pvt Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MEHREEN BUSHTA SHAFI (ADV)

Operational Creditor

Mu
7/2/18
Ritesh Goyal
7/2/18

2) RITES GOEL (ADV)

Operational Creditor

ORDER

Ld. Counsel for the operational creditor is present. No one is present from the corporate debtor's side.

Ld. Counsel for the operational creditor submits that talk of settlement is going on and prays for further time for filing report of settlement or for hearing. Prayer is allowed.

List it on 01/03/2018.

Sd

(Jinan K.R.)
Member (J)